GOVERNMENT OF INDIA MINISTRY OF INFORMATION & BROADCASTING

RAJYA SABHA UNSTARRED QUESTION No. 3438 (TO BE ANSWERED ON 26.03.2018)

COVERAGE OF INTERNATIONAL FILM FESTIVAL OF INDIA

3438. PROF. M. V. RAJEEV GOWDA

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the telecast right for the International Film Festival of India(IFFI) held in Goa in 2017 was given to a private entity;
- (b) if so, the details thereof and the reasons therefor;
- (c) the quantum of funds to be paid to said private entity as fee and the source of funds; and
- (d) the reasons for which Doordarshan was not given rights for coverage of the IFFI in 2017, as was done in previous years?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (Retd.))

- (a) No, Sir, this year too, the International Film Festival of India (IFFI) was telecasted live by Doordarshan exclusively as per past practice.
- (b) to (d) Do not arise
